

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
WESTERN BENCH, NEW DELHI**

**PUNE ZONAL BENCH**

**Original Application No. 7 of 2020.**

Aryavart Foundation Through its president ... Applicant

Versus

M/s. Naroda Enviro Project Limited (CETP) & ors. .... Respondents

**NOTE ON BEHALF OF RESPONDENT NO. 1 IN**

**- I. A. No. \_\_\_\_\_ /2021 in O. A. No. 7 of 2020**

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16/09/2021

Filed through –

  
Anushree Kapadia

Advocate for Respondent no. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
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**NOTE ON BEHALF OF RESPONDENT NO. 1 IN**

**- I. A. No. 51/2021 in O. A. No. 7 of 2020**

1. The captioned I. A. has been filed by the original applicant/ petitioner seeking early hearing of the O. A. for purpose of closing the right of the Respondent no.1 to file its objections to the report of the committee appointed by the Hon'ble Tribunal.
2. Such an application is ex facie dishonest and replete with false statements.
3. Objections of the Respondent no. 1 to the report of the committee appointed by the Tribunal are already on record and have been filed on 09.10.2020 [Filing no. 2704105000422020] along with the necessary proof of service on the applicant/ petitioner and other parties herein. The Respondent no. 1 shall rely upon its pleadings and the said objections in support of its case. As per directions of the Hon'ble Supreme Court, now the objections are required to be taken into account before any directions can be issued against the Respondent no. 1.
4. The Respondent no. 1 has not defaulted on any compliance as per directions of the Hon'ble Supreme Court or this Hon'ble Tribunal.
5. The Original Applicant / Petitioner seems to have made a habit out of making false statements and filing applications with false particulars, which can be seen from the pleadings on record. Such busybodies like the applicant do not deserve to be entertained who routinely file application after application with false statements and allegations so as to mislead the Hon'ble Tribunal.

16.09.2021

Filed through –

  
Anushree Kapadia  
Advocate for Respondent no. 1



Anushree Kapadia <a.kapadiaoffice@gmail.com>

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**Filing of NOTE ON BEHALF OF RESPONDENT NO. 1 IN I. A. No. 51/2021 in O. A. No. 7 of 2020**

1 message

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Anushree Kapadia <a.kapadiaoffice@gmail.com>

Thu, Sep 16, 2021 at 4:26 PM

To: ngt-pune@gov.in, punengtwbz@gmail.com, Judicial-ngt@nic.in, rajeshgpcb@gmail.com, legal.gpcb@gmail.com, aniruddha1488@gmail.com, sshooda65@gmail.com, uh-gpcb-ahme@gujarat.gov.in

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**NOTE ON BEHALF OF RESPONDENT NO. 1 IN**

**- I. A. No. 51/2021 in O. A. No. 7 of 2020**

**LISTED ON: 17/09/2021**

**ITEM No. 1**

**BEFORE: HON'BLE MR. JUSTICE M. SATHYANARAYANAN JUDICIAL MEMBER  
HON'BLE DR. ARUN KUMAR VERMA EXPERT MEMBER**

Sir/Madam,

Please find attached herewith copy of Note on Behalf of Respondent No.1 in I.A. No. 51 of 2021 in O.A. No. 7 of 2020 in the abovementioned matter

- Office of  
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**Notes in I.A. No. 51 of 2021 Dated. 16092021.pdf**  
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